National Company Law Tribunal Allahabad Bench

CPNO. 140/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 19.12.2017**

NAME OF THE COMPANY: Mod: Industaties L+d

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of

SI. NO. 1. Rahul Chandhary Adv

Designation

Representation

Resp. No. 182 Rahy

CP NO.140/ND/2013

No representation from the petitioner side. Sh. Rahul Chaudhary, Advocate appearing for the respondents. Today, the case is fixed for the argument from the petitioner side on the maintainability of the present application.

It is brought to our notice that the petitioner has moved an application seeking adjournment in the matter and a copy thereof is served upon the respondent. However, a copy of such application is received by the registry of this Tribunal.

Keeping in view of these circumstances, the case is fixed for the argument on 25th January, 2018.

Dated:19.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash Srivastava (Stenographer)